

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/10492 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the ¹⁶24 October, 2024.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJ(D) 7250 dtd. 22.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.11.2024, along with station leave permission from the evening of 30.10.2024 till the morning of 04.11.2024.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the in-charge of the CJM will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/10493 /A, dated , 24-10-2024

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-